

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH



No. MA 350/766/2017  
OA 350/1218/2015

Date of order : 1.12.2017

Present: Hon'ble Ms. Manjula Das, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

ARSU SOREN  
Widow of Late Raja Ram Soren  
(Ex MM Gr.I, Ticket No.16125,  
S.E.Railway, Kharagpur Division),  
Housewife,  
R/o Vill-Nima, PO-Gidhni,  
PS-Jamboni,  
Dist.- Paschim Medinipur,  
Pin - 721507.

...APPLICANT

VERSUS

1. Union of India, through  
General Manager,  
S.E.Railway,  
Garden Reach,  
Kolkata - 700043.
2. The Divisional Railway Manager,  
S.E.Railway,  
Kharagpur Division,  
PO & PS - Kharagpur,  
Dist.-Paschim Medinipur,  
Pin - 721301.
3. Divisional Personnel Officer,  
S.E.Railway,  
Kharagpur Division,  
PO & PS - Kharagpur,  
Dist.-Paschim Medinipur,  
Pin - 721301.
4. Workshop Personnel Officer,  
S.E.Railway,  
Kharagpur Division,  
PO & PS - Kharagpur,  
Dist.-Paschim Medinipur,  
Pin - 721301.

...RESPONDENTS.

For the applicant : Mr.T.K.Biswas, counsel

For the respondents: Ms. Gargi Roy, counsel

*[Signature]*

OA 350/1218/2015  
MA 350/766/2017

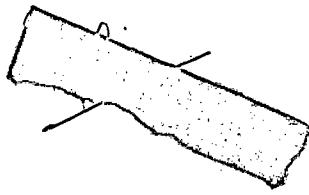
O R D E R (ORAL)

Per Dr. Nandita Chatterjee, A.M.

MA 766/2017 arising from OA 1218/2015 has been filed by the applicant seeking execution of the orders of the Tribunal dated 1.8.2016.

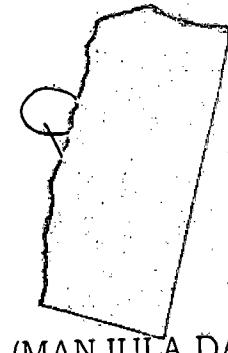
2. Ld. Counsel for the applicant is present and submits a communication dated 10.10.2017 of the respondents addressed to the applicant vide which certain documents have been called for to enable further processing of the matter of grant of family pension in favour of the applicant.

3. As the said communication of respondents dated 10.10.2017 is towards execution of the orders of the Tribunal dated 1.8.2016, we dispose of the MA by directing the applicant to respond to the communication of the respondents dated 10.10.2017.



(DR. NANDITA CHATTERJEE)  
ADMINISTRATIVE MEMBER

in



(MANJULA DAS)  
JUDICIAL MEMBER